

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1010
ANSWERED ON:03.03.2010
EDUCATION TO DISABLED CHILDREN
Gandhi Shri Feroze Varun

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to take steps to equip schools with requisite facilities for mainstreaming children with severe physical and mental disabilities;
- (b) if so, the details thereof and the action taken in this regard;
- (c) whether the Government proposes to arrange special remedial classes to mainstream children with attention deficit disorders and dyslexia; and
- (d) if so, the details thereof and the reaction of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b): The Centrally Sponsored Scheme of Inclusive Education for the Disabled at the Secondary Stage (IEDSS) aims to enable students with disabilities, after completing eight years of elementary schooling, to pursue further four years of secondary schooling (classes IX to XII) in an inclusive and enabling environment.

The components of the scheme include:

i) assessment of medical and educational needs, ii) provision of student specific facilities, iii) development of learning material, iv) support services like special educators, v) construction and equipping of resource rooms, vi) training of general school teachers to improve their capacity to enable them to teach children with special needs in an inclusive environment, and vii) making schools barrier free. The scheme covers children with one or more disabilities as defined under the Persons with Disabilities Act (1995) and the National Trust Act (1999) in the age group 14+ to 18+ (classes IX to XII), namely, i) Blindness, ii) Low vision, iii) Leprosy cured, iv) Hearing impairment, v) Locomotor disabilities, vi) Mental retardation, vii) Mental Illness, viii) Autism, and ix) Cerebral Palsy.

(c) and (d): The Scheme promotes inclusion of children with disabilities and grants are also available for resource rooms. It is for the respective State Governments to arrange for specific remedial classes in schools as considered necessary.